

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Ratnagiri Chemicals Private Limited Date of Commencement of Liquidation: 29-08-2023; List of Stakeholders as on Date: 11-01-2024; Name of IP: Mr. Dushyant C Dave; Process Number: 1; Last 5 digitof registration number: 10502

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	1	346208		346208				NA
2	Liquidation costs incurred till date	1	10787		10787				NA
3	Secured financial creditors								NA
4	Unsecured financial creditors	2	3717400				3717400		Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	3	208106120.00				30887863	177218257	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	4	93149202	2	45604002		31467979	16077221	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		11	305329717	2	45960997		66073242	193295478	